

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2372

ANSWERED ON:16.08.2011

ILLEGAL SOCIETIES

Gangaram Shri Awale Jaywant

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the number of illegal societies is increasing day by day in the country including Delhi;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the stringent action taken by the Government against such illegal societies; and
- (d) the details of the rules and regulations made by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): Societies in States come under the jurisdiction of their respective State Governments and the Central Government keeps no such records. However, in so far as Cooperative Group Housing Societies in NCT of Delhi are concerned the Registrar Cooperative Society, GNCTD has informed that no such instance of illegal society has come to its notice.

(d) : The Cooperative Societies in Delhi are regulated by Delhi Cooperative Societies Act-2003 and Delhi Cooperative Societies Rules-2007.